

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†196
ANSWERED ON 20.07.2026**

PROMOTION OF ECO-TOURISM IN ETAWAH

†196. SHRI JITENDRA KUMAR DOHARE:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Lion Safari, the National Chambal Sanctuary and the Chambal River at Etawah are important destinations from the eco-tourism perspective;**
- (b) whether the Government proposes to implement any special scheme by including these destinations in the national tourism circuit for their integrated development, strengthening of tourism infrastructure and promotion of tourism; and**
- (c) if so, the details thereof?**

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): Development and promotion of tourist destinations and products, including eco-tourism and wildlife tourism is primarily undertaken by the respective State Government/Union Territory (UT) Administration.

The Ministry of Tourism through its central sector schemes of 'Swadesh Darshan, 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) and 'Assistance to Central Agencies for Tourism Infrastructure Development 'extends financial assistance to the State Governments /UT Administrations for tourism infrastructure development in the country. The central financial assistance is being extended according to guidelines and based on proposals / detailed project reports received from the States and UT Governments. The details of projects sanctioned in the State of Uttar Pradesh are given at Annexure.

ANNEXURE**STATEMENT IN REPLY TO PARTS (A) TO (C) OF LOK SABHA UNSTARRED QUESTION NO.†196 ANSWERED ON 20.07.2026 REGARDING PROMOTION OF ECO-TOURISM IN ETAWAH RAISED BY SHRI JITENDRA KUMAR DOHARE****List of projects sanctioned in the State of Uttar Pradesh:**

Sn.	Name of Project	Sanction Cost (in ₹ Crore)
A	Swadesh Darshan 1.0	
i.	Development of Buddhist Circuit in Srawasti, Kushinagar & Kapilwastu (Sep 2016)	87.89
ii.	Development of Chitrakoot and Shringverpur under Ramayana Circuit (Oct 2021)	69.45
iii.	Development of Spiritual Circuit in Shahjahanpur-Basti- Ahar-Aligarh-Kasganj-Sarosi-Pratapgarh-Unnao-Kaushambi- Mirzapur-Gorakhpur- Kairana- Domaryaganj-Baghpat-Barabanki- Azamgarh in Uttar Pradesh (Nov 2016)	71.91
iv.	Development of Spiritual Circuit in Bijnor- Meerut-Kanpur- Kanpur Dehat- Banda- Ghazipur- Salempur- Ghosi- Balia- Ambedkar Nagar- Aligarh- Fatehpur- Deoria- Mahoba- Sonbhadra- Chandauli- Mishrikh- Bhadohi in Uttar Pradesh (Dec 2016)	67.51
v.	Development of Heritage Circuit in Kalinjar Fort (Banda)- Maghar Dham (Sant Kabir Nagar)- Chauri Chaura, Shaheed Sthal (Fatehpur)- Mauhar Sthal (Ghosi)- Shaheed Smarak (Meerut) (Dec 2016)	36.65
vi.	Development of Ayodhya under Ramayana Circuit (Sep 2017)	127.21
vii.	Development of Spiritual Circuit in Jewar-Dadri-Sikandrabad-Noida-Khurja-Banda (July 2018)	12.03
viii.	Development of Spiritual Circuit in Gorakhnath Temple (Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyaganj) (Jan 2019)	18.30
	Total Sanction Cost	490.95

In addition to the above projects, one project for Development of Wayside amenities spread across Uttar Pradesh and Bihar is also sanctioned under the Swadesh Darshan scheme, the details of which are as under

ix.	Development of Wayside Amenities in Uttar Pradesh and Bihar (June 2018)	17.50
B	Swadesh Darshan 2.0	
i.	Vedic Wellness Experience, Naimisharanya, Uttar Pradesh (March 2024)	17.80
ii.	Azad Park and Dekho Prayagraj Trail Experience (March 2024)	14.52
	Total Sanction Cost	32.32
C	Challenge Based Destination Development (CBDD)	
i.	Development of Cultural Landscape at Mahoba (March 2025)	24.98
	Total Sanction Cost	24.98
D	PRASHAD	
i.	Development of Varanasi – Phase –I (March 2016, rev March 2023)	18.73
ii.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II) (March 2015, rev October 2022)	10.98
iii.	Development of River Cruise Tourism in Varanasi, Uttar Pradesh (November 2017, rev October 2022)	9.02
iv.	Construction of Tourist Facilitation Centre at Vrindavan (March 2015, rev December 2019)	9.36
v.	Development of Varanasi – Phase –II (February 2018, rev December 2018)	44.60
vi.	Development of Infrastructure facilities at Govardhan (January 2019, rev January 2024)	37.59
	Total Sanction Cost	130.28
E	Special Assistance to States for Capital Investment (SASCI)	
i.	Development of Bateshwar (November 2024)	74.05
ii.	Integrated Buddhist Tourism Development (November 2024)	80.24
	Total Sanction Cost	154.29
F	Assistance to Central Agencies (ACA)	
i.	Illumination of monuments in Varanasi/Sarnath (Dhamekh Stupa in Sarnath Chaukhandi Stupa in Sarnath, Tomb of Lalkan in Sarnath and Man Mahal in Banaras). (Feb 2015)	5.12

ii.	Illumination of three monuments in Varanasi, Uttar Pradesh- (Dec 2017) 1. Dashashwamedh Ghat to Darbhanga Ghat (stretch of 300 m) 2. Tulsi Manas Mandir 3. Sarnath Museum	2.94
iii.	Rai-Bareilly Railway Station (July 2013)	4.44
iv.	Agra Cantt. Railway Station (July 2013)	5.05
v.	Development of Jetties at 9 main points of embarkation/disembarkation of River Cruize on` National Water ways No. 1 & 2- Uttar Pradesh, Bihar, West Bengal and Assam (Apr 2020)	28.03
Total Sanctioned Cost		45.58
Total Central Assistance		878.40
